

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/377/2018
MA/265/IB/2018
PETITION NUMBER : CP/39/IB/2018
NAME OF THE PETITIONER(S) : COC (In the matter of Tiffins barytes asbestos and paints
Ltd)
NAME OF THE RESPONDENT(S) : Indian overseas bank
UNDER SECTION : Rule 13

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. M/S. M. L. Ganesh Counsel for Bank (IOB) 
2. VASUDEVAN RP 
3. Committee of Creditors for R. MURALI Advocate.
M/s. OM PRAKASH Senior Advocate
Advocate. 
4. P. Stella Mary (for) K. Mookthy Counsel for RP 

ORDER

Counsel for Applicant present. RP along with his Counsel present. Since MA/265/IB/2018 filed in CP/39/IB/2018 stands dismissed, the IA/377/2018 filed in MA/265/IB/2018 in CP/39/IB/2018 has become infructuous and stands **dismissed**.

- sd -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk